



HIGH COURT OF SIKKIM

GANGTOK

No.: 24/HCS

Dated: 27/02/2026

NOTIFICATION

Hon'ble the Chief Justice is pleased to nominate Mr. Karma Thinlay Namgyal, Senior Advocate as a member of the Board of Governors for Sikkim Judicial Academy, in terms of Sl. no.3 of Notification No.18/HCS dated 21.02.2026 of the High Court of Sikkim.

By Order,

Sd/-

REGISTRAR GENERAL